

(a) whether it is a fact that infants fed on formula foods put out by pharmaceutical firms are likely to develop Vitamin 'A' deficiency and consequently blindness;

(b) if so, whether such a warning is mentioned on the tins and packets containing such foods;

(c) whether Government intend to make the mention of such a warning as mandatory; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) Infants food approved by the Ministry contain Vitamins (including Vitamin 'A') and minerals which are quite adequate.

(b) to (d). Do not arise.

Sizes of Stalls and Book Counter Tables

3597. SHRI A.C. SHANMUGAM : Will the Minister of RAILWAYS be pleased to state :

(a) the size of bookstalls and book counter tables at major stations fixed by the Ministry prior to October, 1982 for each Zonal Railway;

(b) whether there is any uniform policy in respect of sizes of existing bookstalls and counter tables at major stations and if not, the reasons therefor; and

(c) whether the Ministry have issued and directive to Zonal Railways to curtail/remove/shift all the existing bookstalls/counter tables at major stations during the currency of the agreements, and if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) and (b). No standard size of bookstall or counter tables has been laid down by the Ministry of Railways. Sizes are decided by Zonal Railways keeping in view availability of

space, passenger demand, congestion of platforms, etc.

(c) Zonal Railways have been advised to review the need for continuing the existing stalls etc., and reduce them wherever warranted to increase the circulating area for passengers.

Lower Damodar Flood Control Scheme

3598 SHRI ANIL BASU : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether Lower Damodar Revised Flood Control Scheme submitted by Government of West Bengal during 19 9-80 has been approved by the Planning Commission;

(b) if so, the details of the scheme approved including the date of approval; and

(c) if not, the reasons thereof ?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND): (a) to (c). Outstanding issues regarding the scheme have been settled with the State authorities by the Ganga Flood Control Commission in October, 1986 and a note for consideration of the scheme by the Advisory Committee of the Planning Commission is under preparation by the Ganga Flood Control Commission.

Vayudoot for Agricultural Services

3599. SHRI SRIKANTA DATTA NARASIMHARAJA WADIYAR : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether there is a proposal to engage Vayudoot for agricultural services;

(b) if so, the details thereof; and

(c) the programme of Government in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI JAGDISH TYTLER): (a) to (c). The